

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 735-737/2023

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

MUNNA RAJBHAR

Respondent(s)

Date : 24-06-2026 These appeals were called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE B.V. NAGARATHNA
HON'BLE MR. JUSTICE JOYMALYA BAGCHI
(PARTIAL COURT WORKING DAYS BENCH)

For Appellant(s) : Ms. Srishti Singh, AOR

For Respondent(s) :Ms. Sakshi Tiwari, Adv.
Ms. Sakshi Choudhary, Adv.
Mr. Rakesh Mishra, AOR

UPON hearing the counsel the Court made the following
O R D E R

In view of letter circulated by the learned counsel for
the respondent seeking adjournment, the matter is adjourned
by two weeks.

(NEETU SACHDEVA)
DEPUTY REGISTRAR

(DIVYA BABBAR)
COURT MASTER (NSH)